NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

MA 2048/2019
In
C.P. (IB)/2295(MB)2018

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: AMERICAN EXPRESS BANKING CORP V/s SUNIL HITECH ENGINEERS LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Nandita Bajpai, Ld. Counsel for the Applicant present. Mr. Shadab Jan, Ld. Counsel for the Respondent No.1 present. Mr. Rohan Agarwal, Ld. Counsel for the Respondent No. 4 and 5 present.
2. This MA 2048/2019 is filed under Section 66 of the Code. Ld. Counsel for the Applicant seeks some to place on record the synopsis and details of transactions. Time granted.
3. List this matter on 13.06.2024.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/